

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No.445/252(1)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 26.02.2018

NAME OF THE PARTIES:           Dhanvi Processing & Packaging Pvt Ltd

SECTION OF THE COMPANIES ACT: 252(1)

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**ORDER**

**CP 445/252(1)/2017**

The Company Petition allowed on costs of ₹1,00,000, vide separate order.

Sd/-

**V. NALLASENAPATHY**

Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**

Member (Judicial)